

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 213 OF 2018 &  
IA NO. 999 OF 2018**

**Dated: 7<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Tata Power Delhi Distribution Limited** ..... **Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Mr. Amit Kapur  
Mr. Rahul Kinra  
Mr. Ashutosh Kr. Srivastava a/w  
Mr. Anurag Bansal (*Rep.*)

**ORDER**

Admit. Issue notice to the Respondents returnable on 08.10.2018.  
Dasti, in addition, is permitted.

List the matter on **08.10.2018**. In the meantime, learned counsel for the respondent may file reply on or before 11.09.2018 after serving copy on the other side.

**(Justice N. K. Patil)**  
**Judicial Member**

*ts/tpd*

**(I.J. Kapoor)**  
**Technical Member**